

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:1090
ANSWERED ON:28.11.2014
TASK FORCE FOR EXPORT FACILITATION
Antony Shri Anto

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether the Government has recently constituted a Task Force, to remove procedural complexities in exports and reduce the transaction costs;
- (b) if so, the details thereof;
- (c) whether the Task Force has since submitted its report to the Government; and
- (d) if so, the recommendations made by it along with the follow-up action taken by the Government thereon?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (INDEPENDENT CHARGE) (SMT. NIRMALA SITHARAMAN)

(a)&(b) The '2nd Task Force on Transaction Costs in Exports' was constituted by the Government in April 2013. The scope of the Task Force involved identifying key issues and evolving a strategy towards reducing transaction costs in terms of specific operational problems for export/import processes.

(c)&(d) The Task Force has submitted its report in July, 2014. It has made recommendations for simplification of procedures and processes relating to procedural and EDI level changes. In addition, specific recommendations relating to Ministry of Agriculture, Ministry of Civil Aviation, Ministry of Commerce & Industry, Ministry of Environment & Forests, Ministry of Finance, Ministry of Health and Family Welfare, Ministry of Railways, Ministry of Shipping and Ministry of Textiles have also been suggested by the Task Force. Besides, it has suggested framework for an efficient trade facilitation mechanism in India. Task Force Report containing details of the issues as well as recommendations is available at DGFTs website at <http://dgft.gov.in/exim/2000/tcostrep2011/tcostenglish2.pdf>. Respective Departments / Ministries / Authorities have been requested to take appropriate action on these recommendations.